

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.2584
TO BE ANSWERED ON THE 9TH JULY, 2019

PAN-INDIA AGRICULTURAL TRADING PORTAL

2584. SHRI CHANDRAPRAKASH JOSHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of Pan-India trading portal in the agriculture sector;
- (b) the time by which this portal will be implemented and the extent to which it will help the farmers to get a good value for their crops;
- (c) the number of agriculture based trading portals launched in the country as on date along with the details thereof, State-wise;
- (d) whether the Government has any data available that shows the number of farmers benefited by the aforesaid scheme across the country; and
- (e) if so, the details thereof, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): National Agriculture Market (e-NAM) is envisaged as a pan-India electronic trading platform launched by Government of India on 14th April, 2016 with the objective of creating online transparent competitive price discovery system to facilitate farmers with remunerative prices for their produce. 585 wholesale regulated markets of 16 States and 02 Union Territories (UTs) have been integrated with e-NAM platform.

As on 30.06.2019, more than 1.64 crore farmers & more than 1.24 Lakhs traders have been registered on e-NAM platform. Further trade transactions having total volume of 2,58,76,016 MT with total value of Rs.71,069 crore, have been recorded on e-NAM platform till 30.06.2019.

(c): Details of agriculture based trading portals launched in the country are as follows:

(i) National Agriculture Market (e-NAM) an online trading portal was launched by Govt. of India on 14th April, 2016.

(ii) Rajasthan Integrate Mandi Management System (RIMMS) was launched on 2nd February, 2016 by Department of Agricultural Marketing, Government of Rajasthan.

(iii) Karnataka has its own electronic platform named "Unified Market Platform (UMP)". UMP which started its operation from February, 2014.

(iv). Maharashtra has implemented Computerized Auction System (CAS) in APMCs in the State since 2014.

(d) & (e): State-wise number of farmers benefited under e-NAM scheme is Annexed.

State-wise farmers benefited under e-NAM Scheme

Farmers Registration and Benefited From April-2016 to 15-June-2019			
S. No.	State	Registered Farmer	Farmers Benefited
1	ANDHRA PRADESH	1425025	1123085
2	CHANDIGARH	7106	6801
3	CHHATTISGARH	134715	122678
4	GUJARAT	864970	432457
5	HARYANA	2716608	1765449
6	HIMACHAL PRADESH	118248	96747
7	JHARKHAND	77171	2142
8	MADHYA PRADESH	3009991	1080704
9	MAHARASHTRA	1134993	281022
10	ODISHA	52597	9949
11	PUDUCHERRY	10580	11482
12	PUNJAB	210423	125270
13	RAJASTHAN	1305896	595625
14	TAMIL NADU	201311	86510
15	TELANGANA	1815595	1537989
16	UTTAR PRADESH	3296625	722980
17	UTTARAKHAND	47525	29765
18	WEST BENGAL	12714	2801
Total		1,64,42,093	80,33,456
